

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

2. C.P. 998/241-242/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Devendra Sharma

**v/s.**

Piramal Glass Ltd

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

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**ORDER**

The counsel for the Petitioner present and requests time, list  
this matter on 31.08.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)